

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:5325
ANSWERED ON:06.09.2011
IRREGULARITIES IN PDS SUPPLY .
Patel Shri Natubhai Gomanbhai

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has received any complaints regarding irregularities in distribution of foodgrains to the beneficiaries under the Public Distribution System in the Union Territory of Dadra and Nagar Haveli;
- (b) if so, the details thereof and the reaction of the Government thereto; and
- (c) the corrective steps taken by the Government to ensure supply of foodgrains to the beneficiaries in the Union Territory as per their entitlement?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (c): No reports have been received about irregularities in implementation of TPDS in the Union Territory of Dadra and Nagar Haveli.

However, strengthening and streamlining of TPDS is a continuous process. Government has regularly reviewed and has issued instructions to States/Union Territories to strengthen functioning of Targeted Public Distribution System (TPDS) by improving monitoring mechanism and vigilance, increased transparency in functioning of TPDS, adoption of revised Model Citizen's Charter, use of Information and Communication Technology (ICT) tools and improving the efficiency of Fair Price Shop operations.